

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/43092/2025 ARBA/34/2025	ADALAT BEHERA VS COMPETENT AUTHORITY CUM LAND ACQUISITION OFFICER, NATIONAL HIGHWAYS N.H. 55, SAMBALPUR	KOUSIK ANANDA GURU VS	// DISTRICT & SESSIONS JUDGE,SAMBALPUR Arbitration Appeal/0000005/2024
2	D-ARBA/43079/2025 ARBA/35/2025	KRUSHNA CHANDRA PRADHAN VS COMPETENT AUTHORITY CUM LAND ACQUISITION OFFICER, NATIONAL HIGHWAYS N.H.55, SAMBALPUR	KOUSIK ANANDA GURU VS	// DISTRICT & SESSIONS JUDGE,SAMBALPUR Arbitration Appeal/0000006/2024
3	D-BLAPL/30768/2025 BLAPL/10982/2025	NARAYAN JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /354 /2025 J.M.F.C.,JALESWAR(Baleshwar) CT/0000399/2025
4	D-BLAPL/31925/2025 BLAPL/10983/2025	DAMODAR MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 J.M.F.C.,MOHANA(Gajapati) GR/0000167/2025
5	D-BLAPL/31278/2025 BLAPL/10984/2025	BIBHU BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /452 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000029/2025
6	D-BLAPL/31938/2025 BLAPL/10985/2025	RAJA @ RAJARAM JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /572 /2025 J.M.F.C.,BUGUDA(Ganjam) GR/0000555/2025
7	D-BLAPL/31516/2025 BLAPL/10986/2025	TITUN @ CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /200 /2025 J.M.F.C.,BALASORE(Baleshwar) CT/0000648/2025
8	D-BLAPL/31945/2025 BLAPL/10987/2025	TAPAN SAMAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	TANGI /198 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK) Spl/0000101/2025
9	D-BLAPL/31519/2025 BLAPL/10988/2025	PRABIN KUMAR MAHAPATRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	DEOGAON /288 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000026/2025
10	D-BLAPL/31524/2025 BLAPL/10989/2025	JALANDHAR DURGA VS STATE OF ODISHA	DEBABRATA DASH VS	KOKSARA /268 /2025 J.M.F.C, KOKSARA(Kalahandi) CT/0000277/2025
11	D-BLAPL/31948/2025 BLAPL/10990/2025	TUFAN CHOUDHURY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	LAHUNIPADA /144 /2024 A.D.J.-CUM-SPECIAL JUDGE,BONAI(SURABH) ST/0000031/2025

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12	D-BLAPL/31951/2025 BLAPL/10991/2025	ASHIS KHESS VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	DEOGARH /594 /2024 A.D.J.,DEOGARH(Debagarh) ST/0000014/2025
13	D-BLAPL/31796/2025 BLAPL/10992/2025	SOMNATH PRASKA VS STATE OF ODISHA	MANORANJAN PADHY VS	LAXMIPUR /28 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/0000085/2022
14	D-BLAPL/31964/2025 BLAPL/10993/2025	JAGADISH DEHERIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000059/2025
15	D-BLAPL/31825/2025 BLAPL/10994/2025	M. CHENEYA PATRA @ M. CHINAYA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /131 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000081/2025
16	D-BLAPL/31827/2025 BLAPL/10995/2025	MANOJ KU. SAHOO @ MANOJ KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /142 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000210/2025
17	D-BLAPL/31830/2025 BLAPL/10996/2025	S. SUSANTA DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 2ND A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000051/2024
18	D-BLAPL/31526/2025 BLAPL/10997/2025	PANKAJ PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000003/2025
19	D-BLAPL/31966/2025 BLAPL/10998/2025	LALMAN SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000059/2025
20	D-BLAPL/31847/2025 BLAPL/10999/2025	SUDHIR NAYAK @ SUDHIR KUMAR NAYAK VS STATE OF ODISHA	SANGRAM KUMAR SINGH VS	KHUNTUNI /37 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000132/2024
21	D-BLAPL/31848/2025 BLAPL/11000/2025	PURUSHOTTAM SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	//0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000310/2025
22	D-BLAPL/31661/2025 BLAPL/11001/2025	PRASANTA RAITA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	GARBANDHA /54 /2022 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000072/2022
23	D-BLAPL/31866/2025	SURESH BAGARTI	AJIT KUMAR RAUT	KANTAMAL /46 /2025

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	BLAPL/11002/2025	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000059/2025
24	D-BLAPL/31671/2025 BLAPL/11003/2025	ANATHA BISWAL VS STATE OF ODISHA	MANOJ PANIGRAHI VS	RANPUR /277 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000080/2025
25	D-BLAPL/31973/2025 BLAPL/11004/2025	AKASH KULDIP VS STATE OF ODISHA	SABYASACHI MISHRA VS	SEMILLIGUDA /115 /2025 JMFC, SEMILIGUDA(Koraput) GR/0000221/2025
26	D-BLAPL/31870/2025 BLAPL/11005/2025	RISHI PRADHAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	TALSARA /207 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001158/2025
27	D-BLAPL/31672/2025 BLAPL/11006/2025	DEBARANJAN DASH VS STATE OF ODISHA	MANOJ PANIGRAHI VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000112/2025
28	D-BLAPL/31881/2025 BLAPL/11007/2025	TITUN @ CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /241 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000700/2025
29	D-BLAPL/31678/2025 BLAPL/11008/2025	B.KRANTI VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /120 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000101/2024
30	D-BLAPL/31882/2025 BLAPL/11009/2025	NASIRUDDIN KHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SOSO /208 /2025 J.M.F.C, HATADIHI(Kendujhar) GR/0000487/2025
31	D-BLAPL/31883/2025 BLAPL/11010/2025	TITUN @ CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /141 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000430/2025
32	D-BLAPL/31681/2025 BLAPL/11011/2025	TOFFAN BISHOYI @ MASTER VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	SALIPUR /434 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0001359/2024
33	D-BLAPL/31890/2025 BLAPL/11012/2025	MAHALAXMI KARBAD @ MAHALAXMI CORVAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MADHUPATNA /284 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001381/2025
34	D-BLAPL/31682/2025 BLAPL/11013/2025	MAHESH NAIK VS	BIRAJA PRASAD NANDA VS	COLLIERY /605 /2025 J.M.F.C,TALCHER(Anugul)

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35	D-BLAPL/31895/2025 BLAPL/11014/2025	STATE OF ODISHA GANESH DAS VS STATE OF ODISHA	DEBASIS SAHOO VS	GR/0001318/2025 KEONJHAR TOWN /645 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
36	D-BLAPL/31974/2025 BLAPL/11015/2025	JITENDRA BARSATIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	GR/0001512/2025 TALSARA /90 /2025 A.D.J.,SUNDARGARH(Sundargarh)
37	D-BLAPL/31698/2025 BLAPL/11016/2025	SUBHARANSU SAHU VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	Spl/0000051/2025 // SPECIAL JUDGE, PHULBANI(Kandhamal)
38	D-BLAPL/31903/2025 BLAPL/11017/2025	SANADHAR PANGI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	2(A)CC/0000007/2025 MATHILI /83 /2025 A.D.J.,MALKANGIRI(Malkangiri)
39	D-BLAPL/31979/2025 BLAPL/11018/2025	JUJESTI SARAF @ JUDHISTIR SARAF VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CT/0000067/2025 BELPARA /227 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
40	D-BLAPL/31790/2025 BLAPL/11019/2025	KAMAL KISHORE BARIK VS STATE OF ODISHA	DHANANJAYA MUND VS	GR/0000969/2025 //0 SPECIAL JUDGE ATHMALLIK(Anugul)
41	D-BLAPL/31795/2025 BLAPL/11020/2025	GANESH NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	Spl/0000015/2025 MOTANGA /321 /2025 J.M.F.C.,DHENKANAL(Dhenkanal)
42	D-BLAPL/31980/2025 BLAPL/11021/2025	USHAMANI MOHAPATRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	GR/0000409/2025 BETNOTI /330 /2025 J.M.F.C., BETANATI(Mayurbhanj)
43	D-BLAPL/32036/2025 BLAPL/11022/2025	SUBASH SAHU VS STATE OF ODISHA	MAHITOSH SINHA VS	CT/0001116/2025 BANARAPAL /1 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL
44	D-BLAPL/30786/2025 BLAPL/11023/2025	ISWAR @ AMIT MALIK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	GR/0000001/2025 DHARMASALA /650 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)
45	D-BLAPL/32150/2025 BLAPL/11024/2025	ISHWARI BASANT PATIL @ ISHWARI PATIL VS STATE OF ODISHA	ANITA SAHOO VS	Spl/0000114/2025 JHARSUGUDA GRPS /96 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)

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46	D-BLAPL/31686/2025 BLAPL/11025/2025	RAJA NAYAK @ NIKHIL PRASAD NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BENTKAR (42 MOUZA) UPD CUTTACK, SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000137/2025
47	D-BLAPL/31697/2025 BLAPL/11026/2025	SUNIL NAIK @ RABI VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	ASKA /524 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001643/2025
48	D-BLAPL/32152/2025 BLAPL/11027/2025	DEVENDRA PAL VS STATE OF ODISHA	ANITA SAHOO VS	JHARSUGUDA GRPS /97 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000045/2025
49	D-BLAPL/31713/2025 BLAPL/11028/2025	SARA @ SAROJ KUMAR BARIK @ SAROJ BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /255 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000678/2025
50	D-BLAPL/31715/2025 BLAPL/11029/2025	BABLU @ RANJAIKANT PALEI @ RAJANIKANTA PALEI VS STATE OF ODISHA	ABHISHEK DASH VS	RASGOBINDPUR /150 /2025 CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0000337/2025
51	D-BLAPL/32037/2025 BLAPL/11030/2025	RAJESH PERA VS STATE OF ODISHA	BIKASH KARNA VS	JHARSUGUDA /405 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000041/2025
52	D-BLAPL/31717/2025 BLAPL/11031/2025	NIRAKAR SWAIN @ BANGUR VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ERASAMA /170 /2025 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000276/2025
53	D-BLAPL/31956/2025 BLAPL/11032/2025	BUNU @ SMRUTIRANJAN BAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1000 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001786/2025
54	D-BLAPL/32118/2025 BLAPL/11033/2025	RAVI RAMA DHOTRE VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPT 2(A)CC/0000057/2025
55	D-BLAPL/32035/2025 BLAPL/11034/2025	RAHUL RAWANI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /104 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000203/2025
56	D-BLAPL/32040/2025 BLAPL/11035/2025	BASANTI BISWAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /488 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000597/2025
57	D-BLAPL/31992/2025	BHARATI BISWAS	BIBHU PRASAD CHHUALSINGH	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11036/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamal)
58	D-BLAPL/32128/2025 BLAPL/11037/2025	BHILEN @ BELALSEN BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	2(A)CC/000032/2025 DABUGAM /66 /2025 SPECIAL JUDGE(POCSO), NABARANGPUR
59	D-BLAPL/32154/2025 BLAPL/11038/2025	BANGARA @ AMAR KUMAR BHUKTA VS STATE OF ODISHA	ANITA SAHOO VS	TR/000022/2025 Bamapada (Industrial Area) /201 /2025 J.M.F.C.(CITY),BALASORE(Baleshwar)
60	D-BLAPL/31994/2025 BLAPL/11039/2025	RONI JAY KUMAR JHA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	CT/0000649/2025 / / SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
61	D-BLAPL/32093/2025 BLAPL/11040/2025	NIRMAL RAM VS STATE OF ODISHA	JULU KHANSAMA VS	2(A)CC/000024/2025 / /0 ADDL.SESIONS JUDGE CUM SPL JUDGE
62	D-BLAPL/31996/2025 BLAPL/11041/2025	MD. ASIF VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	TR/000018/2025 JHARSUGUDA SADAR /201 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
63	D-BLAPL/31976/2025 BLAPL/11042/2025	SONJIT BHOWNIK @ SANJIT BHOWMICK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	Spl/000018/2025 EOW,BHUBANESWAR /21 /2016 PRESIDING OFFICER, DESIGNATED COURT
64	D-BLAPL/31988/2025 BLAPL/11043/2025	PRADEEP KUMAR BEHERA @ DIPU VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	CT/000001/2017 REMUNA /98 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar)
65	D-BLAPL/32104/2025 BLAPL/11044/2025	REKA PATTANAIAK VS STATE OF ODISHA	SARFARAZ AHMED VS	CT/0000376/2025 Maitri Vihar PS /107 /2025 A.D.J.,BHUBANESWAR(Khordha)
66	D-BLAPL/31585/2025 BLAPL/11045/2025	NETRANANDA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TR/0000139/2025 BARKOTE /126 /2020 DISTRICT AND SESSIONS JUDGE,DEOGHAR
67	D-BLAPL/31587/2025 BLAPL/11046/2025	BUTA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ST/0000031/2020 BARKOTE /221 /2025 J.M.F.C., BARKOTE(Debagarh)
68	D-BLAPL/32113/2025 BLAPL/11047/2025	NISHANT METTAPALLI @ M. NISHANTH VS	MANGU NANDY VS	CT/0000220/2025 / /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri)

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69	D-BLAPL/32008/2025 BLAPL/11048/2025	STATE OF ODISHA NARAYANA BHOI @ NARAYAN BHOI VS	PRAMOD KUMAR BOHIDAR VS	SPL. 2(a)C.C./0000008/2025 SAINTALA /196 /2024 A.D.J.,TITILAGARH(Balangir) ST/0000054/2024
70	D-BLAPL/32013/2025 BLAPL/11049/2025	STATE OF ODISHA RUK @ RUKSANA BEGAM @ RUKSANA BIBI VS	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /559 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0001548/2025
71	D-BLAPL/32115/2025 BLAPL/11050/2025	STATE OF ODISHA SADHU CHARAN PARIDA VS	DEBADUTTA KANUNGO VS	CUTTACK SADAR /749 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001469/2025
72	D-BLAPL/32019/2025 BLAPL/11051/2025	STATE OF ODISHA SAMEER @ UDIT BAG VS	OM SWARUP VS	RENGALI /186 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSA CT/0001734/2025
73	D-BLAPL/32025/2025 BLAPL/11052/2025	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	MANAS KUMAR CHAND VS	TANGI (KHURDA) /703 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000114/2025
74	D-BLAPL/32141/2025 BLAPL/11053/2025	STATE OF ODISHA SHIBA HARIPAL @ SUKRU HARIPAL VS	AMITAV TRIPATHY VS	KANTAMAL /111 /2021 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000046/2021
75	D-BLAPL/32125/2025 BLAPL/11054/2025	STATE OF ODISHA NIRANJAN JANI VS	SUBHALATA PRIYADARSINI VS	RAMBHA (KHALLIKOTE) /765 /2025 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0002175/2025
76	D-BLAPL/31908/2025 BLAPL/11055/2025	STATE OF ODISHA GUNU @ PINTU DAS VS	KASHINATH PATTANAİK VS	BARANGA /479 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001388/2024
77	D-CMAPL/36059/2025 CMAPL/305/2025	STATE OF ODISHA DR. SUMITA MISHRA VS	PRADIPTA KISHORE BHUYAN VS	// ()
78	D-CMAPL/36599/2025 CMAPL/306/2025	STATE OF ODISHA AKSHAYA KUMAR PRADHAN VS	ADV. VS	// ()
79	D-CMP/32835/2025 CMP/1671/2025	STATE OF ODISHA SARAT GAHIR VS GAYATRI GAHIR	SUJAY SHANKER SINGHDEO VS	// DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CMA/0000030/2024

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80	D-CMP/41816/2025 CMP/1672/2025	ANITA MISHRA VS SUDHANSU MISHRA	SWARUP KUMAR PATNAIK VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0001052/2023
81	D-CMP/43139/2025 CMP/1673/2025	BRAJA SUNDAR NANDA VS DR. PRAVABATI KAR	ASUTOSH SAHOO VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) CS/0000236/2018
82	D-CMP/41376/2025 CMP/1674/2025	GAJENDRA PARIDA VS PRAFULLA KUMAR SAHOO	SUKANTA KUMAR NAYAK VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) Fao/0000019/2022
83	D-CMP/33638/2025 CMP/1675/2025	SUBRAT MISHRA VS SUJIT MISHRA	DILLIP KUMAR SAHU VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000218/2022
84	D-CMP/41449/2025 CMP/1676/2025	SANJAY KUMAR DAS VS JYOTIMARYEE SWAIN	GYANA RANJAN MAHAPATRA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghapur) CS/0000021/2011
85	D-CMP/43254/2025 CMP/1677/2025	ASHOK KUMAR DAS VS SIDHARTHA SARATHI DAS	SANTOSH KUMAR SAMANTARAY VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar) IA/0000421/2025
86	D-CMP/42148/2025 CMP/1678/2025	DURYADHAN PATTNAIK VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// CIVIL JUDGE(SD),PHULBANI(Kandhamal) CS/0000010/2018
87	D-CMP/18135/2025 CMP/1679/2025	MUNA @ SRIMANTA KUMAR KHATOI VS BHIMA NAYAK	SANTOSH KUMAR BEHERA VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri) CMA/0000007/2021
88	D-CONTC/26438/2025 CONTC/4865/2025	DR.SUPRIYA DASH VS ASIS KUMAR JENA,REGISTRAR,OUTR,BBSR,KHURDA	ADV. VS	// () //
89	D-CONTC/39759/2025 CONTC/4866/2025	JUGAL KISHORE NAYAK VS AMBAR KUMAR KAR,COLLECTOR-CUM-D.M.,JAJPUR	ADV. VS	// () //
90	D-CONTC/40706/2025 CONTC/4867/2025	BHARAT KUMAR DAS VS CHITRA ARUMUGAM,IAS	ADV. VS	// () //
91	D-CONTC/40753/2025	RADHA MADHABA GHOSAL	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4868/2025	VS ARVIND AGRAWAL,IAS	VS	0 //
92	D-CONTC/41215/2025 CONTC/4869/2025	PRASASNNA KUMAR BISWAL VS BIJAY KUMAR PARIDA,CHIEF MANAGER (HR),IFFCO LTD,PARADEEP,JAGATSINGHPUR	SAROJ KANTA MANDAL VS	// 0 //
93	D-CONTC/41216/2025 CONTC/4870/2025	SALILA PRADHAN VS BIJAYA KUMAR PARIDA,CHIEF MANAGER (HR),IFFCO LTD,PARADEEP,JAGATSINGHPUR	SAROJ KANTA MANDAL VS	// 0 //
94	D-CONTC/41300/2025 CONTC/4871/2025	AMIYARANJAN PANI VS DR.BASANTA KUMAR NAYAK,D.E.O,BALASORE	ADV. VS	// 0 //
95	D-CONTC/41338/2025 CONTC/4872/2025	JAGANNATH BEHERA VS ARAVIND AGRAWAL,IAS	ADV. VS	// 0 //
96	D-CONTC/41436/2025 CONTC/4873/2025	GOURA CHANDRA NALLA VS MS.SWATHY S KUMAR,IPS	ADV. VS	// 0 //
97	D-CONTC/41503/2025 CONTC/4874/2025	MANOJ KUMAR MANSINGH VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //
98	D-CONTC/41559/2025 CONTC/4875/2025	MAKHAMANI MAJHI VS KAILASH CHANDRA DAS,SPL.L.A.O,LOWER INDRA IRRIGATION PROJECT,KHARIAR,NUAPADA	ADV. VS	// 0 //
99	D-CONTC/41649/2025 CONTC/4876/2025	SANJUKTA BARIK VS MADHUSUDAN DASH,IAS	ADV. VS	// 0 //
100	D-CONTC/41711/2025 CONTC/4877/2025	JAYANTI MOHAPATRA VS SURYAWANSHI MAYUR VIKAS,IAS	KUNAL KUMAR SWAIN VS	// 0 //
101	D-CONTC/41713/2025 CONTC/4878/2025	RABI NARAYAN SAMANTARAY VS ABHISEKH DAS,TAHASILDAR,PURI SADAR,PURI	GYANA RANJAN MAHAPATRA VS	// 0 //
102	D-CONTC/41730/2025 CONTC/4879/2025	SUBHASHREE BEHERA VS	ADV. VS	// 0

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103	D-CONTC/41732/2025 CONTC/4880/2025	ASWATHY S,IAS MAHENDRA KUMAR SAHU VS	ADV. VS	// // ()
104	D-CONTC/41745/2025 CONTC/4881/2025	ASWATHY S.,IAS ANITA MOHANTA VS	ADV. VS	// // ()
105	D-CONTC/41750/2025 CONTC/4882/2025	ASWATHY S,IAS JYOTIREKHA ROUT VS	SUBHADUTTA ROURTRAY VS	// // ()
106	D-CONTC/41818/2025 CONTC/4883/2025	ASWATHY S.,IAS ANITA PARIDA VS	ADV. VS	// // ()
107	D-CONTC/41881/2025 CONTC/4884/2025	SAMBIT KUMAR ROUT,OAS BIJAYA KUMAR SAHOO VS	NIRANJAN PANDA VS	// // ()
108	D-CONTC/41910/2025 CONTC/4885/2025	DATTATRAYA BHAUSAHEB SHINDE,COLLECTOR,CUTTACK SURENDRA BARIK VS	AKSHAKYA KUMAR SUBUDHI VS	// // ()
109	D-CONTC/41911/2025 CONTC/4886/2025	SONAMIKA RAY,DEO,KHORDHA GYANENDRA KUMAR BISWAL VS	RAJESH RANJAN SAHOO VS	// // ()
110	D-CONTC/41921/2025 CONTC/4887/2025	VINIT AGRAWAL,IPS SURENDRANATH MAHAPATRA VS	ADV. VS	// // ()
111	D-CONTC/41923/2025 CONTC/4888/2025	ANU GARG,IAS AMAR KUMAR PATRA VS	ADV VS	// // ()
112	D-CONTC/41930/2025 CONTC/4889/2025	BISWABHUSAN NAYAK,B.M, MAHINDRA FINANCE, BALASORE MAMATA PATRO VS	SANDHYARANI PANI VS	// // ()
113	D-CONTC/28600/2025 CONTC/4890/2025	ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT., GOVT. OF ODISHA LALITA MOHAN MISHRA VS	ADV. VS	// // ()
		MS SWADH DEV SINGH,IAS		//

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114	D-CONTC/41888/2025 CONTC/4891/2025	SATYA RANJAN BEHERA VS NITYANANDA BARIK,D.E.O,CUTTACK	NIRANJAN PANDA VS	// 0 //
115	D-CONTC/41899/2025 CONTC/4892/2025	SARAT KUMAR UPADHYAYA VS GIRISH S.N.,IAS	ADV. VS	// 0 //
116	D-CONTC/41901/2025 CONTC/4893/2025	DAMBARUDHAR MOHANTA VS GIRISH S.N.,IAS	ADV. VS	// 0 //
117	D-CONTC/41938/2025 CONTC/4894/2025	BAJRANG LAL AGRAWAL VS BALADEV BEHERA,TAHASILDAR,HARBHANGA,BOUDH	ADV. VS	// 0 //
118	D-CONTC/41948/2025 CONTC/4895/2025	URMILA ROUT VS THIRUMALA NAIK N.,IAS	ADV. VS	// 0 //
119	D-CONTC/41966/2025 CONTC/4896/2025	ASHOK KUMAR NAYAK VS SATYABRATA SAHOO,IAS	ADV. VS	// 0 //
120	D-CONTC/41971/2025 CONTC/4897/2025	DR. SMITA MOHANTY VS DEO RANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
121	D-CONTC/41977/2025 CONTC/4898/2025	BASANTI CHANDA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
122	D-CONTC/41980/2025 CONTC/4899/2025	BINAPANI BEHERA VS ARAVIND AGRAWAL,IAS	ADV. VS	// 0 //
123	D-CONTC/41984/2025 CONTC/4900/2025	CHANDRASEKHAR PARIDA VS BALMUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,ODISHA	ADV. VS	// 0 //
124	D-CONTC/42014/2025 CONTC/4901/2025	JYOSNARANEE SAHU VS ANANAYA DAS,IAS	DILLIP KUMAR RAY VS	// 0 //
125	D-CONTC/42015/2025	DEBASHISH MOHAPATRA	DILLIP KUMAR RAY	//

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	CONTC/4902/2025	VS ANANAYA DAS,IAS	VS	0 //
126	D-CONTC/42023/2025 CONTC/4903/2025	KISHORE CHANDRA DASH VS BRUNDABANA SATAPATHY,DIRECTOR,ELEMENTARY EDUCATION,ORISSA	ADV. VS	// 0 //
127	D-CONTC/42041/2025 CONTC/4904/2025	SAILABALA PRADHAN VS ASHOK KUMAR BEHERA, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. W.R DEPT.	ADV VS	// 0 //
128	D-CONTC/42042/2025 CONTC/4905/2025	SAROJA KUMARI RAY VS SHALINI PANDIT,IAS	PRAJNA PRIYAMBADA VS	// 0 //
129	D-CONTC/42063/2025 CONTC/4906/2025	RAMA CHANDRA SAHU VS SALINI PANDIT,IAS	ADV. VS	// 0 //
130	D-CONTC/42066/2025 CONTC/4907/2025	CHANDRA SEKHAR MAHARANA VS GIRISH S.N,IAS	ADV. VS	// 0 //
131	D-CONTC/42071/2025 CONTC/4908/2025	SANDHYARANI BEHERA VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// 0 //
132	D-CONTC/42082/2025 CONTC/4909/2025	HIMANSU MANDAL VS N THIRUMALA NAIK, IAS	SURYAKANTA DASMOHAPATRA VS	// 0 //
133	D-CONTC/42214/2025 CONTC/4910/2025	PITABASHA NAYAK VS BIBHUTI BHUSAN NAYAK,IAS	SUBHASREE MOHANTY VS	// 0 //
134	D-CONTC/42216/2025 CONTC/4911/2025	PRADIPTA KUMAR SETHI VS BIBHUTI BHUSAN NAYAK,IAS	SUBHASREE MOHANTY VS	// 0 //
135	D-CONTC/42248/2025 CONTC/4912/2025	SARADA PRASANNA PANDA VS ARAVIND AGARWAL,IAS	MAHESWAR MOHANTY VS	// 0 //
136	D-CONTC/42623/2025 CONTC/4913/2025	DAMBARUDHAR SWAIN VS	ABHIRAM SWAIN VS	// 0

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137	D-CONTC/42902/2025 CONTC/4914/2025	DEO RANJAN KUMAR SINGH,COMMNR. CUM SECY. DEPT. OF REVENUE AND D.M DR.KESHAB CHANDRA SAHOO VS ARVIND KUMAR,IAS	ADV. VS	// // ()
138	D-CONTR/32227/2025 CONTR/27/2025	DAYANIDHI ROUT VS UMASHANKAR NAYAK, IIC, SHABARANGA POLICE STATION,BHADRAK	ADV. VS	//0 ()
139	D-CRLA/31871/2025 CRLA/1192/2025	PINTU ADHE VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /125 /2019 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000087/2019
140	D-CRLA/31927/2025 CRLA/1193/2025	AMAN TIWARI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA GRPS /88 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000039/2025
141	D-CRLLP/30258/2025 CRLLP/80/2025	STATE OF ODISHA VS BHAIRU@SADMAN BARIHA	PARTHA SARATHI NAYAK, A.G.A. VS	JONK /44 /2013 A.D.J.,NAWAPARA(Nuapada) CT/0000062/2013
142	D-CRLMA/31911/2025 CRLMA/150/2025	LALITA SETHI VS STATE OF ODISHA	ADV. VS	MAHANGA /48 /2025 ()
143	D-CRLMC/30597/2025 CRLMC/4317/2025	LITUNA BISWAL VS STATE OF ODISHA	RABINDRA NATH PANDA VS	CUTTACK SADAR /190 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000380/2023
144	D-CRLMC/21863/2025 CRLMC/4318/2025	MOHAN KHUNTULI VS STATE OF ODISHA	TIKERAM MEHER VS	MANAMUNDA /167 /2021 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000290/2021
145	D-CRLMC/31142/2025 CRLMC/4319/2025	CHANCHALA BARAI VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	SAHID NAGAR P.S. /428 /2020 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0002834/2020
146	D-CRLMC/31581/2025 CRLMC/4320/2025	AJAY KUMAR BANDA VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /314 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000034/2024
147	D-CRLMC/27730/2025 CRLMC/4321/2025	SUBASH GARADIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GUDARI /115 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000116/2024

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148	D-CRLMC/30556/2025 CRLMC/4322/2025	SANJAN MAHARANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /512 /2024 J.M.F.C,TANGI(Khordha) GR/0000481/2024
149	D-CRLMC/31674/2025 CRLMC/4323/2025	GHASI KIRSANI VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /114 /2021 A.D.J.,JEYPORE(Koraput) CT/0000041/2021
150	D-CRLMC/31712/2025 CRLMC/4324/2025	CHATURBHUJA BEHERA VS SUMITRA MAHAKUD	DURGA PRASAD DHAL VS	//0 JUDGE FAMILY COURT,BHUBANESWAR Crp/0000193/2024
151	D-CRLMC/30997/2025 CRLMC/4325/2025	DEEPAK KUMAR PRADHAN VS SWETA PAREKH	BIBHUTI BHUSAN CHOUDHURY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001240/2018
152	D-CRLMC/30998/2025 CRLMC/4326/2025	DEEPAK KUMAR PRADHAN VS SWETA PAREKH	BIBHUTI BHUSAN CHOUDHURY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001243/2018
153	D-CRLMC/31728/2025 CRLMC/4327/2025	RAHUL JENA @ RASMI RANJAN CHOUDHURY VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP /159 /2019 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) CT/0000038/2021
154	D-CRLMC/30999/2025 CRLMC/4328/2025	DEEPAK KUMAR PRADHAN VS SWETA PAREKH	BIBHUTI BHUSAN CHOUDHURY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001244/2018
155	D-CRLMC/31010/2025 CRLMC/4329/2025	DEEPAK KUMAR PRADHAN VS SWETA PAREKH	BIBHUTI BHUSAN CHOUDHURY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001242/2018
156	D-CRLMC/31762/2025 CRLMC/4330/2025	BHAGABAN GUNTHA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /5 /2025 ADDL DISTRICT AND SESSIONS JUDGE CT/0000040/2025
157	D-CRLMC/31011/2025 CRLMC/4331/2025	DEEPAK KUMAR PRADHAN VS SWETA PAREKH	BIBHUTI BHUSAN CHOUDHURY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001241/2018
158	D-CRLMC/31888/2025 CRLMC/4332/2025	KALU @ MUKESH KUMAR AGRAWAL @ MANOJ AGRAWAL VS STATE OF ODISHA	DURGA PRASAD JENA VS	PADAMPUR /231 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000041/2025
159	D-CRLMC/32021/2025	ROSHON ARA	BISWARANJAN DALAI	BISRA /70 /2023

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	CRLMC/4333/2025	VS STATE OF ODISHA	VS	1ST. A.D.J.,ROURKELA(Sundargarh) Spl/0000012/2023
160	D-CRLMC/31106/2025 CRLMC/4334/2025	MANASI BEHERA VS STATE OF ODISHA	LINGARAJ SARANGI VS	/ / J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0003390/2023
161	D-CRLMC/31741/2025 CRLMC/4335/2025	MANOJ KUMAR PATNAIK VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	CHANDRASEKHARPUR /428 /2020 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0005260/2020
162	D-CRLMC/31926/2025 CRLMC/4336/2025	STATE OF ODISHA STATE OF ODISHA VS KRISHNA SAHOO	PARTHA SARATHI NAYAK, A.G.A. VS	/ / 1ST. A.D.J.,ROURKELA(Sundargarh) CRREV/0000001/2025
163	D-CRLMC/31677/2025 CRLMC/4337/2025	BUDU PAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	B.SINGHPUR /136 /2022 A.D.J.,JEYPORE(Koraput) CT/0000023/2023
164	D-CRLMC/32110/2025 CRLMC/4338/2025	SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KOTOAGARH /5 /2011 A.D.J.,BALLIGUDA(Kandhamal) ST/0000013/2017
165	D-CRLMC/32111/2025 CRLMC/4339/2025	SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	SARANGADA /20 /2010 A.D.J.,BALLIGUDA(Kandhamal) ST/0000014/2017
166	D-CRLMC/31802/2025 CRLMC/4340/2025	ANIRUDDHA GIRI@CHANDAN VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BRAMHA BARADA /197 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002335/2024
167	D-CRLMC/31809/2025 CRLMC/4341/2025	PINTU@LAXMIDHAR SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BARAMBA /72 /2011 A.D.J.,ATHAGARH(Cuttack) ST/0000171/2014
168	D-CRLMC/32146/2025 CRLMC/4342/2025	SEKH GULSAR UDDIN@GULSAR SEKH VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /785 /2025 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghpur) Spl/0000315/2025
169	D-CRLMC/31818/2025 CRLMC/4343/2025	MANAMOHAN SWAIN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	PARADEEP LOCK /519 /2023 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur) CT/0000082/2024
170	D-CRLMC/31835/2025 CRLMC/4344/2025	SUBRAT PARIDA VS STATE OF ODISHA	PRADIPTA BEURA VS	/ / S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL

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171	D-CRLMC/31875/2025 CRLMC/4345/2025	STATE OF ODISHA SUSHAMA KUJUR VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	2(A)CC/0000099/2025 TALSARA /62 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000052/2021
172	D-CRLMC/32230/2025 CRLMC/4346/2025	SUJIT KUMAR BEHERA@SUJIT BEHERA VS STATE OF ODISHA	SWAGATIKA SAHOO VS	PHULBANI TOWN /344 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0001045/2025
173	D-CRLMC/31402/2025 CRLMC/4347/2025	BARUN KUMAR JENA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	CUTTACK VIGILANCE /26 /2024 () //
174	D-CRLMC/31891/2025 CRLMC/4348/2025	MAHAMMAD SOEB@MD. SOAIB@MAHAMUD SOIB VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /192 /2024 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000559/2024
175	D-CRLMC/31884/2025 CRLMC/4349/2025	DEBENDRA MANDAL VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	REMUNA /180 /2013 J.M.F.C. BALASORE(RURAL)(Baleshwar) ICC/0001164/2015
176	D-CRLMC/31893/2025 CRLMC/4350/2025	BANAMALI SABAR VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /101 /2025 J.M.F.C.,PATRAPUR(Ganjam) GR/0000170/2025
177	D-CRLMC/31900/2025 CRLMC/4351/2025	PRADEEP NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MUDANPUR RAMPUR /235 /2015 SPECIAL JUDGE, KALAHANDI(Kalahandi) Spl/0000019/2015
178	D-CRLMC/31906/2025 CRLMC/4352/2025	JITENDRA BISWAL @ LULU VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /27 /2021 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000005/2021
179	D-CRLMC/31916/2025 CRLMC/4353/2025	SUNIL CHANDRA ROY VS STATE OF ODISHA	DEBASISH SAMAL VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR CMC/0000151/2025
180	D-CRLMC/31946/2025 CRLMC/4354/2025	ARJUN BARAL @ ARJUNA BARAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PHIRINGIA /117 /2019 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000086/2019
181	D-CRLMC/31987/2025 CRLMC/4355/2025	SANTOSH KUMAR NAYAK VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA 2(C)CC/0000004/2023

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182	D-CRLMC/32001/2025 CRLMC/4356/2025	PURASTAM @ PURASHTTAM PRADHAN @ BABU VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /138 /2020 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000606/2020
183	D-CRLMC/32018/2025 CRLMC/4357/2025	KANGALI GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /153 /20 A.D.J.,KODALA(Ganjam) ST/0000159/2024
184	D-CRLMC/32219/2025 CRLMC/4358/2025	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	K.NUAGOAN /34 /2018 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000015/2018
185	D-CRLMC/28039/2025 CRLMC/4359/2025	SATYA RANJAN SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUDANAGARI /341 /2023 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000096/2023
186	D-CRLMC/32223/2025 CRLMC/4360/2025	MITHUN BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /107 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000055/2025
187	D-CRLMC/31572/2025 CRLMC/4361/2025	SK.NASIRUDDIN@NASA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /49 /2025 SPECIAL JUDGE (POCSO), BALASORE(B) Spl/0000242/2025
188	D-CRLMC/32259/2025 CRLMC/4362/2025	MOITREE MOHANTY VS STATE OF ODISHA	SIDDHANT SARANGI VS	BADAGODA P.S. /304 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000551/2024
189	D-CRLMC/31680/2025 CRLMC/4363/2025	SABITRI PADHI@PANI VS STATE OF ODISHA	MITALEE JESTHI VS	BADAGODA P.S. /125 /2022 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0002173/2022
190	D-CRLMC/32408/2025 CRLMC/4364/2025	SHANKAR BAISHNAB VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /198 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000169/2023
191	D-CRLMP/31276/2025 CRLMP/1359/2025	KULAMANI NAIK VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	// () //
192	D-CRLMP/31984/2025 CRLMP/1360/2025	PANCHANAN GHADEI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALIAPAL /249 /2025 () //
193	D-CRLMP/31405/2025	SOURAV MUDULI	BIJAY KUMAR BEHERA	//

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	CRLMP/1361/2025	VS STATE OF ORISSA	VS	() //
194	D-CRLMP/30271/2025 CRLMP/1362/2025	PRAFULLA KUMAR SAHOO VS INSPECTOR INCHARGE, BADAGADA, BBSR	UDAYANATH SAHOO VS	BADAGODA P.S. /143 /2017 () //
195	D-CRLMP/31464/2025 CRLMP/1363/2025	SISULA SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
196	D-CRLMP/31896/2025 CRLMP/1364/2025	AJI PALEI VS STATE OF ORISSA	UMAKANTA BARIK VS	KHALLIKOTE /490 /2025 () //
197	D-CRLMP/32180/2025 CRLMP/1365/2025	SAPNA AGRAWAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B ICC/0000029/2024
198	D-CRLMP/31058/2025 CRLMP/1366/2025	ASIT KUMAR MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
199	D-CRLMP/31842/2025 CRLMP/1367/2025	RASHMI RANJAN SAHOO VS STATE OF ODISHA	DEBI PRASAD CHOWDHURY VS	TIRTOL /485 /2024 () //
200	D-CRLREV/31045/2025 CRLREV/798/2025	KUNTALA NAYAK VS STATE OF ODISHA(VIG.)	MANOJ KUMAR MOHANTY VS	SAMBALPUR VIGILANCE /65 /2019 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp GR/0000029/2018
201	D-CRLREV/32014/2025 CRLREV/799/2025	SUBHARANJAN SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) CRMC/0000170/2025
202	D-CRLREV/32142/2025 CRLREV/800/2025	SADANANDA BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	/ / J.M.F.C.,CUTTACK(RURAL)(Cuttack) CRMC/0000169/2025
203	D-CRLREV/32145/2025 CRLREV/801/2025	DEBASIS BHOL VS ABHIGYAN PRASAD NAYAK	PRIYA RANJAN SAHOO VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000012/2025
204	D-CRLREV/32165/2025 CRLREV/802/2025	PRAVAT KUMAR PRADHAN VS	JAYADEBA BEHERA VS	/ / J.M.F.C.,RANPUR(Nayagarh)

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205	D-CRLREV/32401/2025 CRLREV/803/2025	STATE OF ODISHA SAATCHIDANANDA CHINTAMANI BEHERA VS MAHESWAR MOHANTY	UMA CHARAN MISHRA VS	CRMC/0000049/2025 //0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000143/2024
206	D-FAO/42591/2025 FAO/455/2025	BANITA DAS VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000039/2019
207	D-FAO/42594/2025 FAO/456/2025	MADHUSUDAN BEHERA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000143/2018
208	D-FAO/41439/2025 FAO/457/2025	THE DIVISIONAL MANAGER,(T.P.CELL) THE NEW INDIA ASSURANCE CO. LTD,CUTTACK VS MAMATA MOHANTY	SACHIN KUMAR GHOSE VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000364/2017
209	D-FAO/42913/2025 FAO/458/2025	GAGAN KUMAR ACHARYA VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000136/2023
210	D-FAO/42914/2025 FAO/459/2025	SARAT CHANDRA PUJHARI VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000003/2024
211	D-FAO/41466/2025 FAO/460/2025	NAROTTAM PRAHARAJ VS SRIRAM PATI	AJIT CH MOHAPATRA VS	// A.D.J.,SALIPUR(Cuttack) IA/0000004/2024
212	D-FAO/42951/2025 FAO/461/2025	DEBARAJ SANDHA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000110/2024
213	D-FAO/43028/2025 FAO/462/2025	MANAGING COMMITTEE OF SARADA GIRLS HIGH SCHOOL, KHURDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000254/2025
214	D-MACA/40527/2025 MACA/1124/2025	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD, BBSR VS HARIHAR NAYAK	PRASANTA KUMAR MAHALI VS	// 4TH M.A.C.T., JAJPUR ROAD(Jajapur) Mac/0000013/2023
215	D-MACA/33376/2025 MACA/1125/2025	M/S. ORIENTAL INSURANCE CO. LTD,KHURDA VS DILLIP GIDHILI	AMIT KUMAR NATH VS	// 1ST A.D.J., CUTTACK(Cuttack) Mac/0000388/2023

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216	D-MACA/40369/2025 MACA/1126/2025	M/S. UNITED INDIA INSURANCE CO. LTD.,BALASORE VS SOMANATH DAS	SOMNATH ROY VS	// I MACT,BALASORE(Baleshwar) Mac/0000425/2021
217	D-MATA/41829/2025 MATA/398/2025	SANTOSH KUMAR PADHI @ SANTOSH KUMAR PADHY VS SUSMITA SAHU	JYOTIRMAYA SAHOO VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000404/2019
218	D-MATA/42947/2025 MATA/399/2025	DIPTI MOHANTY VS NIGAMANANDA PATTNAIK	SACHIDANANDA SAHOO VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000231/2021
219	D-RPFAM/42793/2025 RPFAM/323/2025	JYOTISHANKAR DAS VS MIRA SAHU	BHABANI SANKAR MISHRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000232/2023
220	D-RSA/41021/2025 RSA/517/2025	SIDDHESWAR @ SIDHESWAR PRADHAN VS SARBESWAR PRADHAN	SUMIT KUMAR MOHANTY VS	// A.D.J.,JALESWAR(Baleshwar) RFA/0000041/2024
221	D-RSA/41241/2025 RSA/518/2025	SARASWATI PATEL VS SUKANTI PATEL	MIHIR KANTA RATH VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000002/2023
222	D-RSA/41267/2025 RSA/519/2025	MARUVADA VISWANATHAM VS MULAKALA SARASWATI	S.S.RAO (SR.ADV.) VS	// A.D.J.,RAYAGADA(Rayagada) RFA/0000012/2022
223	D-RSA/41387/2025 RSA/520/2025	SAMBIT TRIPATHY VS HAREKRUSHNA TRIPATHY	NARAYAN PRASAD PARIJA VS	// A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats RFA/0000013/2021
224	D-RSA/41826/2025 RSA/521/2025	DEBASHIS SAHOO VS RATIKANTA DASH	SOURAV SUMAN BHUYAN VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000033/2024
225	D-RSA/26212/2025 RSA/522/2025	LAXMAN SANTAL @ MARNDI VS BUDHAN SANTAL @ MAJHI	BHABANI SANKAR DAS VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000006/2018
226	D-RSA/41312/2025 RSA/523/2025	SANTANU KUSUM VS SURESH KUMAR PATEL	PABITRA KUMAR NAYAK VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000014/2024
227	D-RSA/41521/2025	GANESWAR POD	DEBABRATA DASH	//

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	RSA/524/2025	VS PITABAS PUJHARI	VS	A.D.J.,DHARAMGARH(Kalahandi) RFA/0000008/2023
228	D-RSA/37042/2025 RSA/525/2025	JAGADISH MEHER VS GOLAPI SA	DWARIKA PRASAD MOHANTY VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000008/2025
229	D-RSA/41828/2025 RSA/526/2025	ASHISH KUMAR SAHOO VS RATIKANTA DASH	SOURAV SUMAN BHUYAN VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000032/2024
230	D-SAO/38271/2025 SAO/22/2025	PABITRA MOHAN NAYAK VS MALABIKA MOHAPATRA	SRIBRATA RATH VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000042/2022
231	D-TRP(C)/42506/2025 TRP(C)/371/2025	GAYATRI PRIYADARSHINI VS BIBHUTI BHUSAN SETHY	KAUSTUVA MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000648/2025
232	D-WA/40319/2025 WA/1635/2025	STATE OF ODISHA VS MINATI SAHOO	GAYATRI PATRA,A.S.C VS	// () //
233	D-WA/40978/2025 WA/1636/2025	CANARA BANK,CUTTACK VS BIRENDRA SAHA	BIBEKANANDA UDGATA VS	// () //
234	D-WA/42303/2025 WA/1637/2025	STATE OF ODISHA VS BIKASH KUMAR PRADHAN	SASWAT DAS,A.G.A VS	// () //
235	D-WA/42545/2025 WA/1638/2025	STATE OF ODISHA VS DIGBIJAYANI BAGHA	SASWAT DAS, A.G.A. VS	// () //
236	D-WA/42548/2025 WA/1639/2025	STATE OF ODISHA VS SOUMYA RANJAN PATI	SASWAT DAS, A.G.A. VS	// () //
237	D-WA/42471/2025 WA/1640/2025	STATE OF ODISHA VS BRAJA KISHORE PANDA	SASWAT DAS, A.G.A VS	// () //
238	D-WA/42472/2025 WA/1641/2025	STATE OF ODISHA VS	SASWAT DAS, A.G.A VS	// ()

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239	D-WA/42473/2025 WA/1642/2025	DEEPAK ROUT STATE OF ODISHA VS RABINDRANATH BARIK	SASWAT DAS, A.G.A VS	// // 0 //
240	D-WA/42504/2025 WA/1643/2025	PRADIP KUMAR MISHRA @ PRADEEP KUMAR MISHRA VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
241	D-WA/42547/2025 WA/1644/2025	STATE OF ODISHA STATE OF ODISHA VS KAISORIKA ROUTRAY	SASWAT DAS, A.G.A. VS	// 0 //
242	D-WA/40519/2025 WA/1645/2025	UPENDRA KUMAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
243	D-WA/42461/2025 WA/1646/2025	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
244	D-WA/42723/2025 WA/1647/2025	STATE OF ODISHA STATE OF ODISHA VS SAKUNTALA DAS	SASWAT DAS, A.G.A. VS	// 0 //
245	D-WA/42722/2025 WA/1648/2025	STATE OF ODISHA VS BIBHUTI KUMAR BISWAL	SASWAT DAS, A.G.A. VS	// 0 //
246	D-WA/42744/2025 WA/1649/2025	STATE OF ODISHA VS BAIDYANATH SOREN	SASWAT DAS, A.G.A VS	// 0 //
247	D-WA/42729/2025 WA/1650/2025	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
248	D-WA/42936/2025 WA/1651/2025	STATE OF ODISHA STATE OF ODISHA VS TASWAR ALI KHAN	SASWAT DAS, A.G.A VS	// 0 //
249	D-WA/42832/2025 WA/1652/2025	STATE OF ODISHA VS FAKIR CHARAN NAYAK	DEBASIS TRIPATHY, A.G.A. VS	// 0 //

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250	D-WA/42937/2025 WA/1653/2025	STATE OF ODISHA VS NAROTTAM MOHANTY	SANJIB SWAIN, A.G.A VS	// 0 //
251	D-WA/42867/2025 WA/1654/2025	MEMBER SECRETARY, STATE POLLUTION CONTROL BOARD, ODISHA,BBSR VS LAXMIDHAR PAL	BIBHUDHENDRA DASH VS	// 0 //
252	D-WA/42966/2025 WA/1655/2025	STATE OF ODISHA VS ANIL KUMAR SAHOO	SASWAT DAS, A.G.A. VS	// 0 //
253	D-WA/42787/2025 WA/1656/2025	STATE OF ODISHA VS BHARAT NAIK	SASWAT DAS, A.G.A VS	// 0 //
254	D-WP(C)/42740/2025 WP(C)/29715/2025	BINA SAHOO VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
255	D-WP(C)/41105/2025 WP(C)/29716/2025	SYNERGY POLYTECHNIC, BBSR VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
256	D-WP(C)/42733/2025 WP(C)/29717/2025	SMRUTIREKHA NAYAK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
257	D-WP(C)/39788/2025 WP(C)/29718/2025	GHODAR GRAM PANCHAYAT STARIYA SANGHA, GHODAR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
258	D-WP(C)/39827/2025 WP(C)/29719/2025	PATHARLA GRAM PANCHAYAT STARIYA SANGHA, PATHARLA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
259	D-WP(C)/42699/2025 WP(C)/29720/2025	BIKASH KUMAR MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
260	D-WP(C)/39840/2025 WP(C)/29721/2025	MADEKELA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
261	D-WP(C)/41198/2025	SANATAN SAHOO	UMA CHARAN MISHRA	//

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	WP(C)/29722/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/42698/2025 WP(C)/29723/2025	SMRUTIPRANGYA SARANGI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
263	D-WP(C)/42171/2025 WP(C)/29724/2025	PITAMBARA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
264	D-WP(C)/42266/2025 WP(C)/29725/2025	PRATAP CHANDRA MEHER @ PRATAP MEHER @ PRATAM MEHER VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
265	D-WP(C)/42289/2025 WP(C)/29726/2025	SHIBA PRASAD SAHOO VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
266	D-WP(C)/41349/2025 WP(C)/29727/2025	PURNA CHANDRA MALLIK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
267	D-WP(C)/42528/2025 WP(C)/29728/2025	ANITA DHAL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
268	D-WP(C)/41350/2025 WP(C)/29729/2025	M. MAHESWAR PATRA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
269	D-WP(C)/42204/2025 WP(C)/29730/2025	LITAN KUMAR JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
270	D-WP(C)/42301/2025 WP(C)/29731/2025	DR. SMITA MOHANTY VS ADDL. CHIEF SECY TO GOVT., REVENUE AND DISASTER MANAGEMENT, ODISHA, BBSR	NIHAL RATH VS	// 0 //
271	D-WP(C)/42346/2025 WP(C)/29732/2025	REETA SATAPATHY VS BASANTA KUMAR SATAPATHY	SWETALINA PANDA VS	// 0 //
272	D-WP(C)/38342/2025 WP(C)/29733/2025	MARAMA PANCHAYAT STARIYA MAHASANGHA, RAYAGADA VS	DR. PRASANTA KUMAR MISHRA VS	// 0

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273	D-WP(C)/41409/2025 WP(C)/29734/2025	STATE OF ODISHA KANAK CHOUDRY VS THE SUPERINTENDENT OF POLICE, RAILWAY AND COSTAL SECURITY, ROURKELA	BONDADA PURUSHOTTAM YADAV VS	// // 0 //
274	D-WP(C)/42520/2025 WP(C)/29735/2025	SUBHRANSHU SEKHAR PADHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
275	D-WP(C)/38474/2025 WP(C)/29736/2025	TEMBAGUDA GRAM PANCHAYAT STARIYA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
276	D-WP(C)/42290/2025 WP(C)/29737/2025	KARKACHIA G.P.L.F, MAYURBHANJ VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
277	D-WP(C)/42241/2025 WP(C)/29738/2025	RAJANI KANTA MAHARANA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
278	D-WP(C)/42211/2025 WP(C)/29739/2025	ABDUL HANIF MALIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
279	D-WP(C)/42307/2025 WP(C)/29740/2025	ROJI PATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
280	D-WP(C)/39829/2025 WP(C)/29741/2025	DIGASIRA GRAM PANCHAYAT STARIYA SANGHA, DIGASIRA,BOLANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
281	D-WP(C)/42680/2025 WP(C)/29742/2025	J.PRASANT KUMAR VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
282	D-WP(C)/42681/2025 WP(C)/29743/2025	GUJJU DHANUNJAYA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
283	D-WP(C)/42143/2025 WP(C)/29744/2025	SARBANANDA MISHRA VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //

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284	D-WP(C)/42236/2025 WP(C)/29745/2025	BABA BHUSANDESWAR SHG MAHILA FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
285	D-WP(C)/42682/2025 WP(C)/29746/2025	BANDARI VINEETH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
286	D-WP(C)/42358/2025 WP(C)/29747/2025	RIYANKA JENA VS THE STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
287	D-WP(C)/42720/2025 WP(C)/29748/2025	GENERAL MANAGER, IB VALLEY AREA, MAHANADI COALFIELDS LTD., JHARSHUGUDA VS L.RS. KRUSHNA CHANDRA DIXIT	RAJESH SHARMA VS	// 0 //
288	D-WP(C)/40969/2025 WP(C)/29749/2025	M/S PALLAVA GRANITE INDUSTRIES, TAMIL NADU VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
289	D-WP(C)/42676/2025 WP(C)/29750/2025	SELLI DHANANJAYA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
290	D-WP(C)/38843/2025 WP(C)/29751/2025	MAMI BHOKTA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
291	D-WP(C)/41355/2025 WP(C)/29752/2025	CHAITANYA MALLIK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
292	D-WP(C)/42704/2025 WP(C)/29753/2025	JAGAN KUMAR PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
293	D-WP(C)/41353/2025 WP(C)/29754/2025	MAHENDRA KUMAR MAJHI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
294	D-WP(C)/42172/2025 WP(C)/29755/2025	KAILASH CHANDRA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
295	D-WP(C)/42156/2025	ASHIQUZZAMAN	JAGAMOHAN PATTANAİK	//

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	WP(C)/29756/2025	VS UNION OF INDIA	VS	0 //
296	D-WP(C)/41354/2025 WP(C)/29757/2025	DANDAPANI MALLICK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
297	D-WP(C)/41766/2025 WP(C)/29758/2025	PRATIMA BISWAL VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
298	D-WP(C)/42231/2025 WP(C)/29759/2025	CHEMNA G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
299	D-WP(C)/41767/2025 WP(C)/29760/2025	NABIN KUMAR SA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
300	D-WP(C)/42173/2025 WP(C)/29761/2025	HARIHARA PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
301	D-WP(C)/42193/2025 WP(C)/29762/2025	JHUNU SAHU VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
302	D-WP(C)/42215/2025 WP(C)/29763/2025	PADMALAVA NAHAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
303	D-WP(C)/42700/2025 WP(C)/29764/2025	KALANDI NAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
304	D-WP(C)/41107/2025 WP(C)/29765/2025	PURNO CHANDRA NAG VS THE COLLECTOR, KORAPUT	JUGALA KISHORE PANDA VS	// 0 //
305	D-WP(C)/42116/2025 WP(C)/29766/2025	T. LAXMIBAI PATRA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
306	D-WP(C)/42701/2025 WP(C)/29767/2025	DEBENDRA BEHERA VS	SUBHADUTTA ROUSTRAY VS	// 0

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307	D-WP(C)/42129/2025 WP(C)/29768/2025	STATE OF ODISHA RAJENDRA SHIAL VS	PRASANTA KUMAR SATAPATHY VS	// // 0
308	D-WP(C)/42243/2025 WP(C)/29769/2025	STATE OF ODISHA BIBHUTI KUMAR PARIDA VS	SUSANTA KUMAR BARAL VS	// // 0
309	D-WP(C)/42238/2025 WP(C)/29770/2025	STATE OF ODISHA JAGANNATH BISWAL VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
310	D-WP(C)/42772/2025 WP(C)/29771/2025	STATE OF ODISHA DHIREN JENA VS	MANOJA KUMAR KHUNTIA VS	// // 0
311	D-WP(C)/42780/2025 WP(C)/29772/2025	STATE OF ODISHA SUJIT PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // 0
312	D-WP(C)/42261/2025 WP(C)/29773/2025	STATE OF ODISHA YUBANYAS BEHERA VS	PRAMOD KUMAR JENA VS	// // 0
313	D-WP(C)/42386/2025 WP(C)/29774/2025	STATE OF ORISSA PITABAS NAYAK VS	LAMBODOR ACHARI VS	// // 0
314	D-WP(C)/42252/2025 WP(C)/29775/2025	STATE OF ODISHA GOURI SHANKAR KUSUM VS	SUSANTA KUMAR TRIPATHY VS	// // 0
315	D-WP(C)/42239/2025 WP(C)/29776/2025	STATE OF ODISHA BALADA G.P.L.F VS	RAJIV KUMAR MAHANTA VS	// // 0
316	D-WP(C)/42257/2025 WP(C)/29777/2025	STATE OF ODISHA SATYA PRAKASH JENA VS	SAILABALA JENA VS	// // 0
317	D-WP(C)/42693/2025 WP(C)/29778/2025	STATE OF ODISHA SRIKANT BISWAL VS	MANOJA KUMAR KHUNTIA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/42249/2025 WP(C)/29779/2025	RAGHUNATH SAHU VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
319	D-WP(C)/42282/2025 WP(C)/29780/2025	JANAKIMANI BEHERA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
320	D-WP(C)/42288/2025 WP(C)/29781/2025	BANSHIDHAR SAHOO VS TAHASILDAR, JATANI	SUSANTA KUMAR PRADHAN VS	// 0 //
321	D-WP(C)/42291/2025 WP(C)/29782/2025	RADHARANI PANDA VS THE ASSESSING OFFICER CUM EXECUTIVE ENGINEER (ELECT) TPCODL, CENTRAL ELECTRICAL DIVISION, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
322	D-WP(C)/42259/2025 WP(C)/29783/2025	PRAVASINI NAYAK VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
323	D-WP(C)/42922/2025 WP(C)/29784/2025	MANGULI CHARAN NAHAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
324	D-WP(C)/38533/2025 WP(C)/29785/2025	BHAGABAN PARAJA VS SYAMA PARAJA	CHITTA RANJAN LENKA VS	// 0 //
325	D-WP(C)/40852/2025 WP(C)/29786/2025	SASHI BHUSAN MAHANTA VS UNION OF INDIA	LINGARAJ SARANGI VS	// 0 //
326	D-WP(C)/42792/2025 WP(C)/29787/2025	CHHABINDRA MALLICK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
327	D-WP(C)/42165/2025 WP(C)/29788/2025	JAGABANDHU MAHANANDIA VS DIRECTOR GENERAL OF POLICE, ODISHA	GOPINATH PANDA VS	// 0 //
328	D-WP(C)/41771/2025 WP(C)/29789/2025	BISHNU PRIYA MOHANTY VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
329	D-WP(C)/41774/2025	PRAVAT KUMAR DASH	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/29790/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/42924/2025 WP(C)/29791/2025	NIRANJAN DASH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
331	D-WP(C)/42278/2025 WP(C)/29792/2025	ABATAR MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
332	D-WP(C)/40381/2025 WP(C)/29793/2025	SURENDRA NAYAK VS THE RTO PURI	JANAKI KANTA MAHAPATRA VS	// 0 //
333	D-WP(C)/42325/2025 WP(C)/29794/2025	TAPODHAN JENA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
334	D-WP(C)/42200/2025 WP(C)/29795/2025	NARAYAN SAHU VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
335	D-WP(C)/43238/2025 WP(C)/29796/2025	HADU PALTASINGH VS STATE OF ODISHA	SANGRAM SENAPATI VS	// 0 //
336	D-WP(C)/43119/2025 WP(C)/29797/2025	BISWARANJAN DASH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
337	D-WP(C)/42341/2025 WP(C)/29798/2025	ARJUNA CHARAN JENA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
338	D-WP(C)/42174/2025 WP(C)/29799/2025	MATHURI BARAL VS LAND REFORMS COMMISSIONER CUM COMMISSIONER CONSOLIDATION AND SETTLEMENT,CTC	GAJENDRANATH ROUT VS	// 0 //
339	D-WP(C)/42345/2025 WP(C)/29800/2025	NANDINI SANKHUA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
340	D-WP(C)/42974/2025 WP(C)/29801/2025	BIBHUTI BHUSAN JENA VS	BRAJA MOHAN SARANGI VS	// 0

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341	D-WP(C)/42371/2025 WP(C)/29802/2025	STATE OF ODISHA DHEERAJ KUMAR BHATRA VS	TUKUNA KUMAR MISHRA VS	// // 0
342	D-WP(C)/42227/2025 WP(C)/29803/2025	STATE OF ODISHA BIBHUTI BHUSAN MOHAPATRA VS	SANKARACHARYA CHOUDHURY VS	// // 0
343	D-WP(C)/42466/2025 WP(C)/29804/2025	STATE OF ODISHA SUBHADRA SINGH VS	PRASANNA KUMAR MISHRA VS	// // 0
344	D-WP(C)/42264/2025 WP(C)/29805/2025	STATE OF ODISHA SHOVIT KUMAR CHALAN VS	SAILABALA JENA VS	// // 0
345	D-WP(C)/42979/2025 WP(C)/29806/2025	STATE OF ODISHA MANAS KUMAR PRADHAN VS	BRAJA MOHAN SARANGI VS	// // 0
346	D-WP(C)/42220/2025 WP(C)/29807/2025	STATE OF ODISHA SUBASH CHANDRA MISHRA VS	SIDHESWAR MALLIK VS	// // 0
347	D-WP(C)/42269/2025 WP(C)/29808/2025	STATE OF ODISHA KAILASH CHANDRA SAHOO VS	SAILABALA JENA VS	// // 0
348	D-WP(C)/42292/2025 WP(C)/29809/2025	STATE OF ODISHA TAPAN KUMAR DAS VS	PRABODHA CHANDRA NAYAK VS	// // 0
349	D-WP(C)/42483/2025 WP(C)/29810/2025	THE COMMISSIONER, CT AND GST NANDINI MAHAKUR VS	MAHENDRA KUMAR SAHOO VS	// // 0
350	D-WP(C)/41428/2025 WP(C)/29811/2025	STATE OF ODISHA PRABHAT KUMAR PRADHAN VS	AKHAND VS	// // 0
351	D-WP(C)/41690/2025 WP(C)/29812/2025	STATE OF ODISHA PRASANTA KUMAR DAS VS	KAPILA CHARAN NAYAK VS	// // 0
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352	D-WP(C)/42271/2025 WP(C)/29813/2025	D.SUNITA BINDHANIRA VS THE COLLECTOR, GANJAM	ASHOK DAS VS	// 0 //
353	D-WP(C)/42294/2025 WP(C)/29814/2025	DAHİKOTI G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
354	D-WP(C)/43150/2025 WP(C)/29815/2025	GOLAP NAIK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
355	D-WP(C)/42478/2025 WP(C)/29816/2025	SUSANTA MOHAPATRA VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
356	D-WP(C)/42578/2025 WP(C)/29817/2025	KARTIKA CHANDRA DALAI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
357	D-WP(C)/42297/2025 WP(C)/29818/2025	JAYANTA KUMAR MAITY VS THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE	UPASANA BAL VS	// 0 //
358	D-WP(C)/33315/2025 WP(C)/29819/2025	KANAKALATA SENAPATI VS THE ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE BBSR- II DIVISION	PRANAYA KUMAR MISHRA VS	// 0 //
359	D-WP(C)/43163/2025 WP(C)/29820/2025	DEBAPRIYA PATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
360	D-WP(C)/42321/2025 WP(C)/29821/2025	MADHAB BEHERA VS HINDUJA LEYLAND FINANCE LTD., RASULGARH, BBSR	SARAT CHANDRA MEKAP VS	// 0 //
361	D-WP(C)/41797/2025 WP(C)/29822/2025	PURNA CHANDRA SASMAL VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
362	D-WP(C)/42599/2025 WP(C)/29823/2025	ACHARYA SANDEEP MISHRA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
363	D-WP(C)/42494/2025	PRASANT KUMAR SAHU	AMITAV DAS	//

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	WP(C)/29824/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/43108/2025 WP(C)/29825/2025	RABINARAYANA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
365	D-WP(C)/39191/2025 WP(C)/29826/2025	JYOTI TIRTOL VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
366	D-WP(C)/43112/2025 WP(C)/29827/2025	SUBRATA PARIDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
367	D-WP(C)/42481/2025 WP(C)/29828/2025	RAJIB KUMAR NAYAK VS THE BRANCH MANAGER, CUTTACK	DEBASHISH KUMAR PANDA VS	// 0 //
368	D-WP(C)/37490/2025 WP(C)/29829/2025	RADHAKRISHNA AANCHALIKA MANCHA, BHEDABAHAL, BHEDABAHAL GP, SADAR BLOCK, SARDARWAPARI VS STATE OF ODISHA	RAJIB KUMAR NAYAK VS	// 0 //
369	D-WP(C)/42277/2025 WP(C)/29830/2025	LOCHAN JENA VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	// 0 //
370	D-WP(C)/41897/2025 WP(C)/29831/2025	SANJUKTA PANDA VS HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
371	D-WP(C)/38389/2025 WP(C)/29832/2025	PANCHO STARIYA MAHA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
372	D-WP(C)/42355/2025 WP(C)/29833/2025	SASMITA KUMARI ROY VS THE ADDL COMMISSIONER REVISION COURT IV ,BBSR	SATYA RANJAN MOHAPATRA VS	// 0 //
373	D-WP(C)/40099/2025 WP(C)/29834/2025	RUPANANDA PATEL VS STATE OF ODISHA	TRIBIKRAM MAHAPATRA VS	// 0 //
374	D-WP(C)/41735/2025 WP(C)/29835/2025	BALESWAR SINGH VS	MANOJA KUMAR KHUNTIA VS	// 0

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375	D-WP(C)/42368/2025 WP(C)/29836/2025	UNION OF INDIA BIRAJA SANKAR MISHRA VS INFORMATION AND PUBLIC RELATION,PURI	SASMITA NAYAK VS	// // 0 //
376	D-WP(C)/40596/2025 WP(C)/29837/2025	SANDHYARANI JENA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
377	D-WP(C)/42524/2025 WP(C)/29838/2025	MADHAB BEHERA VS HINDUJA LEYLAND FINANCE LIMITED, KHURDA	SARAT CHANDRA MEKAP VS	// 0 //
378	D-WP(C)/41886/2025 WP(C)/29839/2025	UNION OF INDIA VS SRINIVASSAN K	AJAY KUMAR ROY VS	// 0 //
379	D-WP(C)/42210/2025 WP(C)/29840/2025	RABINDRA KUMAR DASH VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
380	D-WP(C)/42205/2025 WP(C)/29841/2025	NIMAESAPUR G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
381	D-WP(C)/42332/2025 WP(C)/29842/2025	BINOD KUMAR JENA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
382	D-WP(C)/41345/2025 WP(C)/29843/2025	GOPAL KRUSHNA MALLIK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
383	D-WP(C)/43210/2025 WP(C)/29844/2025	IPSITA MOHANTA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
384	D-WP(C)/42335/2025 WP(C)/29845/2025	BASANTI LATA SETHI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
385	D-WP(C)/43252/2025 WP(C)/29846/2025	RAHUL BHAKAT VS UNION OF INDIA	SUPRIYO RANJAN MAHAPATRA VS	// 0 //

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386	D-WP(C)/41972/2025 WP(C)/29847/2025	SHAKTIDHAR BADGAYAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
387	D-WP(C)/41347/2025 WP(C)/29848/2025	JACOB MAJHI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
388	D-WP(C)/42422/2025 WP(C)/29849/2025	KENDRIKELA G.P.L.F,BONEI BLOCK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
389	D-WP(C)/42330/2025 WP(C)/29850/2025	ANANTA CHARAN SETHI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
390	D-WP(C)/42452/2025 WP(C)/29851/2025	RUNARANI ROUT VS JUNIOR ENGINEER, TPNODL, JAJPUR	BRAJA MOHAN SARANGI VS	// 0 //
391	D-WP(C)/42642/2025 WP(C)/29852/2025	SASMITA NAYAK VS STATE OF ODISHA	ANANDA PRAKASH DAS VS	// 0 //
392	D-WP(C)/41351/2025 WP(C)/29853/2025	MAHENDRA MALLIK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
393	D-WP(C)/42839/2025 WP(C)/29854/2025	PRADEEP KUMAR SAMAL VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
394	D-WP(C)/42949/2025 WP(C)/29855/2025	PRABHAT KUMAR CHAMPATI VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	// 0 //
395	D-WP(C)/42993/2025 WP(C)/29856/2025	M/S DASH SUPPLIES, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
396	D-WP(C)/43138/2025 WP(C)/29857/2025	ARCHANA NATH VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
397	D-WP(C)/41670/2025	JADUMANI PRADHAN	AUROBINDA SAHOO	//

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	WP(C)/29858/2025	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/43140/2025 WP(C)/29859/2025	M/S.INDIAN HEAVY CARGO MOVERS, JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
399	D-WP(C)/43227/2025 WP(C)/29860/2025	TIRTHABASI BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
400	D-WP(C)/40918/2025 WP(C)/29861/2025	MAA SANKAT TARINI PRIMARY FISHERMEN COOPERATIVE SOCIETY LTD., PURI VS STATE OF ODISHA	AKHLA KRUSHNA MOHAPATRA VS	// 0 //
401	D-WP(C)/41738/2025 WP(C)/29862/2025	THE MANAGER, M/S.ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., VS SUBHADRA PATRA	BBSRGIRIJA PRASAD DUTTA VS	// 0 //
402	D-WP(C)/43235/2025 WP(C)/29863/2025	MINAKETAN BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
403	D-WP(C)/41855/2025 WP(C)/29864/2025	PRASANNA KUMAR NAIK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
404	D-WP(C)/41740/2025 WP(C)/29865/2025	PRAHALLAD NAYAK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
405	D-WP(C)/42756/2025 WP(C)/29866/2025	SUBHRANSHU SEKHAR PANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
406	D-WP(C)/42670/2025 WP(C)/29867/2025	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
407	D-WP(C)/41295/2025 WP(C)/29868/2025	HANDIBHANGA GRAMPANCHAYAT STARIYA SANGHA, KEONJHAR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
408	D-WP(C)/42276/2025 WP(C)/29869/2025	RUDRANI PALEI VS	AKSHAYA KUMAR PANDEY VS	// 0

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409	D-WP(C)/42679/2025 WP(C)/29870/2025	UNION OF INDIA AHAIT KARNA VS PINKAL MAHAKUR	TRILOCHAN NANDA VS	// // 0 //
410	D-WP(C)/42296/2025 WP(C)/29871/2025	SANJAT KUMAR SAHU VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
411	D-WP(C)/42086/2025 WP(C)/29872/2025	PPL RETIRED EMPLOYEES ASSOCIATION, KHURDA VS UNION OF INDIA	BIDHADEV ROUTRAY VS	// 0 //
412	D-WP(C)/42956/2025 WP(C)/29873/2025	SMRUTIREKHA DASH VS BHUBANESWAR DEVELOPMENT AUTHORITY (BDA)	MANAS RANJAN BAUG VS	// 0 //
413	D-WP(C)/43293/2025 WP(C)/29874/2025	DEV KARMAKAR VS STATE OF ODISHA	PITAMBER JENA VS	// 0 //
414	D-WP(C)/42351/2025 WP(C)/29875/2025	NITYANANDA DASH VS THE TAHASILDAR, SALEPUR	SANGHAMITRA ACHARYA VS	// 0 //
415	D-WP(C)/42685/2025 WP(C)/29876/2025	SUGYANI SETHI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
416	D-WP(C)/42517/2025 WP(C)/29877/2025	SATYABHAMA SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
417	D-WP(C)/41741/2025 WP(C)/29878/2025	SANJAY KUMAR DAS VS ASSISTANT SETTLEMENT OFFICER, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
418	D-WP(C)/42688/2025 WP(C)/29879/2025	ISWAR CHANDRA SAHU VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
419	D-WP(C)/42673/2025 WP(C)/29880/2025	JOGESWAR PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //

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420	D-WP(C)/42212/2025 WP(C)/29881/2025	SUSANTA KUMAR MALIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
421	D-WP(C)/42847/2025 WP(C)/29882/2025	KODURU NABEEN KUMAR VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
422	D-WP(C)/42975/2025 WP(C)/29883/2025	DIBAKAR SA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
423	D-WP(C)/42260/2025 WP(C)/29884/2025	RAJKUMAR BANDIA VS INDIAN OIL CORPORATION LTD,(IOCL) NEW DELHI	SAILABALA JENA VS	// 0 //
424	D-WP(C)/42026/2025 WP(C)/29885/2025	MAHENDRA KUMAR MISHRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
425	D-WP(C)/42848/2025 WP(C)/29886/2025	U.JAYARAM VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
426	D-WP(C)/42849/2025 WP(C)/29887/2025	TEMBURU RAMAKRISHNA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
427	D-WP(C)/42702/2025 WP(C)/29888/2025	DEBASIS ROUT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
428	D-WP(C)/42262/2025 WP(C)/29889/2025	MOTHER TERASA HEALTH WORKERS (FEMALE) TRAINING CENTRE, JAJPUR VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
429	D-WP(C)/43023/2025 WP(C)/29890/2025	M/S TRIBHUBAN DAS, JAGATSinghpur VS DEPUTY DIRECTOR(REVENUE) EMPLOYEES STATE INSURANCE CORPORATION, BBSR	SOMANATH MISHRA VS	// 0 //
430	D-WP(C)/42281/2025 WP(C)/29891/2025	ANITA KUMARI SWAIN VS UNION OF INDIA	AKSHAYA KUMAR PANDEY VS	// 0 //
431	D-WP(C)/42851/2025	KUNDATIRI ANIL	SUBHADUTTA ROUSTRAY	//

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	WP(C)/29892/2025	VS STATE OF ODISHA	VS	0 //
432	D-WP(C)/42703/2025 WP(C)/29893/2025	BISWA RANJAN NAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
433	D-WP(C)/42926/2025 WP(C)/29894/2025	SWAPNARANI SAMANTRAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
434	D-WP(C)/42862/2025 WP(C)/29895/2025	AKASH KUMAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
435	D-WP(C)/43053/2025 WP(C)/29896/2025	MANISHA MOHANTY VS STRESSED ASSETS RECOVERY BRANCH OF STATE BANK OF INDIA, BBSR	SHUVRA MOHAPATRA VS	// 0 //
436	D-WP(C)/43325/2025 WP(C)/29897/2025	JINDAL STEEL LIMITED, NEW DELHI VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
437	D-WP(C)/42933/2025 WP(C)/29898/2025	PRAJNYA PARAMITA NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
438	D-WP(C)/42836/2025 WP(C)/29899/2025	KAMAL KRUSHNA PRADHAN @ KAMAL LOCHAN PRADHAN VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
439	D-WP(C)/40999/2025 WP(C)/29900/2025	SUDHARANI HOTA VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
440	D-WP(C)/42329/2025 WP(C)/29901/2025	DIBAKAR SETHI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
441	D-WP(C)/42852/2025 WP(C)/29902/2025	PORNA SANKAR RAO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
442	D-WP(C)/43085/2025 WP(C)/29903/2025	SABYASACHI PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// 0

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443	D-WP(C)/42677/2025 WP(C)/29904/2025	STATE OF ODISHA GUJJU TARAKESWARA RAO VS	SUBHADUTTA ROUTRAY VS	// // ()
444	D-WP(C)/43316/2025 WP(C)/29905/2025	STATE OF ODISHA MENAKA KUMARI DAS VS	P. ANUP DASH VS	// // ()
445	D-WP(C)/43123/2025 WP(C)/29906/2025	STATE OF ODISHA SIMA RANI DAS VS	SIBASIS SAMANTARAY VS	// // ()
446	D-WP(C)/42854/2025 WP(C)/29907/2025	THE CONTROLLER OF EXAMINATIONS , MAHARISHI WOMENS COLLEGE, BBSR BALARAJU GANTYADA VS	SUBHADUTTA ROUTRAY VS	// // ()
447	D-WP(C)/42858/2025 WP(C)/29908/2025	STATE OF ODISHA BIJAYA KUMAR PRADHAN VS	SUBHADUTTA ROUTRAY VS	// // ()
448	D-WP(C)/42373/2025 WP(C)/29909/2025	STATE OF ODISHA YAZDANI STEEL AND POWWER LTD., BBSR VS	SOUMYAJYOTI BISWAL VS	// // ()
449	D-WP(C)/42678/2025 WP(C)/29910/2025	SUPERINTENDING ENGINEER CUM CLECTRICAL INSPECTOR, KEONJHAR KAKARI RAMESH VS	SUBHADUTTA ROUTRAY VS	// // ()
450	D-WP(C)/42381/2025 WP(C)/29911/2025	STATE OF ODISHA PRADEEP KUMAR PARIDA VS	SATYAJIT SAMAL VS	// // ()
451	D-WP(C)/42768/2025 WP(C)/29912/2025	STATE OF ODISHA MADHUSUDAN NANDA VS	ASHOK KUMAR MOHAPATRA VS	// // ()
452	D-WP(C)/42865/2025 WP(C)/29913/2025	STATE OF ODISHA DASARI KURMA RAO VS	SUBHADUTTA ROUTRAY VS	// // ()
453	D-WP(C)/42429/2025 WP(C)/29914/2025	GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES PRADOSH KUMAR SUTAR VS	DEVI PRASAD DASH VS	// // ()
		STATE OF ODISHA		//

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454	D-WP(C)/42441/2025 WP(C)/29915/2025	AKSHAYA KUMAR SETH VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
455	D-WP(C)/42597/2025 WP(C)/29916/2025	KALPATARU SAMANTARAY VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
456	D-WP(C)/42304/2025 WP(C)/29917/2025	SILLA SANJIB PATRA@SILLA SANJIB KUMAR PATRA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
457	D-WP(C)/42707/2025 WP(C)/29918/2025	AJAYA KUMAR SETHI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
458	D-WP(C)/42564/2025 WP(C)/29919/2025	RAMESH KUMAR MUKHI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
459	D-WP(C)/42735/2025 WP(C)/29920/2025	UMAKANTA PATI VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD., BALASORE	BISWARANJAN DALAI VS	// 0 //
460	D-WP(C)/42596/2025 WP(C)/29921/2025	PREETIRAJ PATTNAIK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
461	D-WP(C)/42457/2025 WP(C)/29922/2025	BHAGABAN MOHAPATRA VS UNION OF INDIA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
462	D-WP(C)/42706/2025 WP(C)/29923/2025	BISHNU CHANDRA SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
463	D-WP(C)/43233/2025 WP(C)/29924/2025	DULAL RAY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
464	D-WP(C)/42464/2025 WP(C)/29925/2025	BALARAM SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
465	D-WPCRL/31705/2025	DILLIP JENA	GAJENDRANATH ROUT	//

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	WPCRL/143/2025	VS STATE OF ODISHA	VS	() //
466	D-WPCRL/31788/2025 WPCRL/144/2025	NAYANA MALLICK VS STATE OF ODISHA	GAJENDRANATH ROUT VS	GOP /285 /2025 () //
467	D-ABLAPL/32138/2025 ABLAPL/12230/2025	BHANU PRASAD BERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARINE PST TALCHUA /118 /2025 () //
468	D-ABLAPL/31813/2025 ABLAPL/12231/2025	JAGANNATH @ JAGABANDHU DAS VS STATE OF ODISHA	AMIT KUMAR PATRA VS	BANSADA /312 /2025 () //
469	D-ABLAPL/31844/2025 ABLAPL/12232/2025	SANJIT JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURI TOWN /451 /2025 () //
470	D-ABLAPL/31609/2025 ABLAPL/12233/2025	MUJAFAR HOSEN @ SK MUJAFAR VS STATE OF ODISHA	SAMAPIKA MISHRA VS	GHATAGAON /345 /2025 () //
471	D-ABLAPL/31626/2025 ABLAPL/12234/2025	RANJAN DAS @ KALIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /400 /2025 () //
472	D-ABLAPL/31655/2025 ABLAPL/12235/2025	SANDEEP PRADHAN VS STATE OF ODISHA	RAGHUNATH BISWAL VS	SAMAL /149 /2018 () //
473	D-ABLAPL/31688/2025 ABLAPL/12236/2025	CHINARI NARASINGALU SUBUDHI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	DIGAPAHANDI /358 /2025 () //
474	D-ABLAPL/31692/2025 ABLAPL/12237/2025	GANESWAR SAMANTASINGHAR VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BOLAGARH P.S. /207 /2025 () //
475	D-ABLAPL/31763/2025 ABLAPL/12238/2025	SATYAJIT ROY @ SANGINI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BALICHANDRAPUR /297 /2025 () //
476	D-ABLAPL/31767/2025 ABLAPL/12239/2025	AJIT KUMAR BEHERA VS	KABIRAJ PRADHAN VS	CHANDAPUR /166 /2025 ()

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477	D-ABLAPL/31769/2025 ABLAPL/12240/2025	STATE OF ODISHA MANORANJAN KAR VS	SURENDRA KUMAR BISWAL VS	// BARI RAMCHANDRAPUR /402 /2025 ()
478	D-ABLAPL/31772/2025 ABLAPL/12241/2025	STATE OF ODISHA RATNAKAR MALIK VS	SUNIL KUMAR PANDA VS	// KUAKHIA /275 /2024 S.D.J.M.,JAJPUR(Jajapur) ICC/000008/2025
479	D-ABLAPL/31997/2025 ABLAPL/12242/2025	STATE OF ODISHA MANOJ KUMAR SAMANTARAY VS	BISHWARANJAN SAHU VS	CHANDANPUR /7 /2025 ()
480	D-ABLAPL/31782/2025 ABLAPL/12243/2025	STATE OF ODISHA BHASKAR DAS VS	AMLAN SHAKTI PAUL VS	// RANPUR /118 /2025 ()
481	D-ABLAPL/31920/2025 ABLAPL/12244/2025	STATE OF ODISHA GOPABANDHU NAYAK VS	SATYA RANJAN MULIA VS	// /0 J.M.F.C.,DASAPALLA(Nayagarh) 2(B)CC/000002/2025
482	D-ABLAPL/31785/2025 ABLAPL/12245/2025	STATE OF ODISHA BIJAYA PANI VS	GAJENDRANATH ROUT VS	KUJANGA /355 /2025 ()
483	D-ABLAPL/31922/2025 ABLAPL/12246/2025	STATE OF ODISHA AJIT KUMAR DAS @ MAMUNI VS	PRAVASH CHANDRA JENA VS	// JALESWAR /445 /2025 ()
484	D-ABLAPL/31923/2025 ABLAPL/12247/2025	STATE OF ODISHA SANIA @ SANATAN SETHI VS	KUMAR PRAJWAL VS	// NIKIRAI /354 /2025 ()
485	D-ABLAPL/31924/2025 ABLAPL/12248/2025	STATE OF ODISHA MANTU GIRI @ RATIKANTA GIRI VS	PRAVASH CHANDRA JENA VS	// JALESWAR /445 /2025 ()
486	D-ABLAPL/31952/2025 ABLAPL/12249/2025	STATE OF ODISHA BHABAGRAHI SWAIN VS	SUKANTA KUMAR NAYAK (2) VS	// MARSHAGHAI /262 /2025 ()
487	D-ABLAPL/31957/2025 ABLAPL/12250/2025	STATE OF ODISHA HASNAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// DEOGARH /431 /2025 () //

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488	D-ABLAPL/31960/2025 ABLAPL/12251/2025	BABULA BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MARINE PS ARAKHAKUDA /78 /2025 () //
489	D-ABLAPL/31961/2025 ABLAPL/12252/2025	AMAR BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MARINE PS ARAKHAKUDA /82 /2025 () //
490	D-ABLAPL/31965/2025 ABLAPL/12253/2025	NABAGHAN JENA VS STATE OF ODISHA	DURGA PRASAD JENA VS	BASTA /341 /2025 () //
491	D-ABLAPL/31812/2025 ABLAPL/12254/2025	CHANDAN KUMAR PARIDA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /249 /2025 () //
492	D-ABLAPL/31814/2025 ABLAPL/12255/2025	BENUDHAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	DELANGA /293 /2025 () //
493	D-ABLAPL/31977/2025 ABLAPL/12256/2025	DEEPAK DILA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BAUNISUNI /168 /2025 () //
494	D-ABLAPL/31983/2025 ABLAPL/12257/2025	ANUPAM PANIGRAHI VS STATE OF ODISHA	SANJIB KUMAR BHANJDEO VS	BADAGODA P.S. /449 /2025 () //
495	D-ABLAPL/31815/2025 ABLAPL/12258/2025	JITENDER KUMAR @ JITENDRA KUMAR MAHATO VS STATE OF ODISHA	MANORANJAN MUDULI VS	KHANTAPADA /290 /2025 () //
496	D-ABLAPL/32030/2025 ABLAPL/12259/2025	SIDHANT PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PENTHAKATA /85 /2025 () //
497	D-ABLAPL/31817/2025 ABLAPL/12260/2025	MANORAMA BEHERA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	/ /0 () //
498	D-ABLAPL/32031/2025 ABLAPL/12261/2025	TIMA @ SUBHAM DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /187 /2025 () //
499	D-ABLAPL/31821/2025	LITU KHAN @ ZIARUDDIN KHAN	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /224 /2025

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	ABLAPL/12262/2025	VS STATE OF ODISHA	VS	() //
500	D-ABLAPL/32033/2025 ABLAPL/12263/2025	RANJIT NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /262 /2025 () //
501	D-ABLAPL/31824/2025 ABLAPL/12264/2025	TAJAMUL KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /562 /2025 () //
502	D-ABLAPL/32034/2025 ABLAPL/12265/2025	AMIYA KUMAR JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /282 /2025 () //
503	D-ABLAPL/31836/2025 ABLAPL/12266/2025	DHIRENDRA KUMAR MOHANTY VS STATE OF ODISHA	AMLAN MOHANTY VS	KUAKHIA /358 /2025 () //
504	D-ABLAPL/31837/2025 ABLAPL/12267/2025	GUDU @ KANAJA PRADHAN VS STATE OF ODISHA	DUSMANTA KUMAR BISWAL VS	DELANGA /136 /2025 () //
505	D-ABLAPL/32042/2025 ABLAPL/12268/2025	SUSANTA @ SUSHANT KUMAR LENKA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	ASTARANGA /199 /2024 () //
506	D-ABLAPL/32043/2025 ABLAPL/12269/2025	TRILIP SAMANTARAY VS STATE OF ODISHA	DEBASISH PATNAIK VS	KANPUR /95 /2025 () //
507	D-ABLAPL/31887/2025 ABLAPL/12270/2025	PARAMESWAR PRASAD SINGH VS STATE OF ODISHA	GOKULANANDA SAHU VS	ATTABIRA /215 /2024 () //
508	D-ABLAPL/31892/2025 ABLAPL/12271/2025	RANJAN KUMAR BISWAL VS STATE OF ODISHA	SURYAKANTA DASH VS	PATTAMUNDAI RURAL PS /398 /2025 () //
509	D-ABLAPL/32119/2025 ABLAPL/12272/2025	SANTOSH SETHY @ SANTOSH KUMAR SETHY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BAIDYANATHPUR /512 /2025 () //
510	D-ABLAPL/31894/2025 ABLAPL/12273/2025	ALEKHA CHARAN PATRA VS	DEBASIS SAHOO VS	KEONJHAR TOWN /764 /2025 ()

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511	D-ABLAPL/31918/2025 ABLAPL/12274/2025	STATE OF ODISHA AJAY KUMAR KHATUA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /451 /2025 ()
512	D-ABLAPL/31861/2025 ABLAPL/12275/2025	STATE OF ODISHA BABLU ROUT @ BABUL ROUT @ SANKARA VS	BIBHUTI RANJAN MOHANTY VS	// ATHGARH /249 /2025 ()
513	D-ABLAPL/32070/2025 ABLAPL/12276/2025	STATE OF ODISHA BIJAY ROUT VS	TARA PRASAD MOHAPATRA VS	// CHANDANPUR /79 /2025 ()
514	D-ABLAPL/31868/2025 ABLAPL/12277/2025	STATE OF ODISHA BABULI BISWAL VS	MANORANJAN MISHRA VS	// BAMBARI /161 /2025 ()
515	D-ABLAPL/32090/2025 ABLAPL/12278/2025	STATE OF ODISHA NANDA NANDAN MOHANTY VS	ARUPA NANDA DAS VS	// MAHILA P.S.(BBSR) /296 /2025 ()
516	D-ABLAPL/32046/2025 ABLAPL/12279/2025	STATE OF ODISHA LOPAMUDRA DAS VS	DEBASISH PATNAIK VS	// NISCHINTAKOILI /216 /2025 ()
517	D-ABLAPL/32100/2025 ABLAPL/12280/2025	STATE OF ODISHA SANTANU KUMAR MALIK VS	KUMAR KASHYAP VS	// KHANTAPADA /248 /2025 ()
518	D-ABLAPL/31872/2025 ABLAPL/12281/2025	STATE OF ODISHA PAPU SHA @ DEBABRATA SAHOO VS	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /300 /2025 ()
519	D-ABLAPL/32047/2025 ABLAPL/12282/2025	STATE OF ODISHA BISWAJIT HARICHANDAN PARIDA VS	DEBASISH PATNAIK VS	// NISCHINTAKOILI /216 /2025 ()
520	D-ABLAPL/32103/2025 ABLAPL/12283/2025	STATE OF ODISHA JULI @ SUMANTA BEHERA VS	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /89 /2025 ()
521	D-ABLAPL/31874/2025 ABLAPL/12284/2025	STATE OF ODISHA RANJAN SWAIN @ RANJAN KUMAR SWAIN VS	SAMARENDRA MOHANTY VS	// BARAMBA /195 /2025 ()
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522	D-ABLAPL/32107/2025 ABLAPL/12285/2025	ASHRIBAD @ ASHIRBAD SAMAL VS STATE OF ODISHA	AMARESH CHANDRA SAMAL VS	BINJHARPUR /475 /2025 () //
523	D-ABLAPL/32116/2025 ABLAPL/12286/2025	MAHESWAR BASA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
524	D-ABLAPL/31876/2025 ABLAPL/12287/2025	RAJESH BEHERA @ CHIKU VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /275 /2025 () //
525	D-ABLAPL/32050/2025 ABLAPL/12288/2025	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	RAMAKANTA SAHOO VS	KISSANNAGAR PS /271 /2025 () //
526	D-ABLAPL/32139/2025 ABLAPL/12289/2025	MANOJ DAS VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PURI TOWN /510 /2025 () //
527	D-ABLAPL/32051/2025 ABLAPL/12290/2025	NARAYAN PANDA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	PHULBANI TOWN /95 /2025 () //
528	D-ABLAPL/31878/2025 ABLAPL/12291/2025	DEEPAK KHUNTIA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /293 /2025 () //
529	D-ABLAPL/32056/2025 ABLAPL/12292/2025	ARPITA PANDA VS STATE OF ODISHA	GOURI KUMAR RATH VS	PIPLI /540 /2025 () //
530	D-ABLAPL/31879/2025 ABLAPL/12293/2025	MANORANJAN NAYAK @ MANA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	//0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000527/2025
531	D-ABLAPL/32062/2025 ABLAPL/12294/2025	MADHAB DIGAL VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000007/2025
532	D-ABLAPL/32194/2025 ABLAPL/12295/2025	AKSHYA KUMAR DALAI VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MARINE PS ARAKHAKUDA /75 /2025 () //
533	D-ABLAPL/32196/2025	ASIT KUMAR MOHANTY	AJIT CHANDRA MOHAPATRA	NISCHINTAKOILI /215 /2025

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	ABLAPL/12296/2025	VS STATE OF ODISHA	VS	() //
534	D-ABLAPL/32199/2025 ABLAPL/12297/2025	SUBRAT BEHERA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	ANGUL TOWN /1047 /2025 () //
535	D-ABLAPL/32200/2025 ABLAPL/12298/2025	SOUMENDRA KUMAR SAHOO @ TIKI SAHOO VS STATE OF ODISHA	BISWAJIT MOHANTY VS	JAGATSINGPUR /509 /2025 () //
536	D-ABLAPL/32207/2025 ABLAPL/12299/2025	DASARATHA DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BRAMHA BARADA /240 /2025 () //
537	D-ABLAPL/32117/2025 ABLAPL/12300/2025	DIPUNA PANI @ SRIKANTA PANI VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	PIRAHAT P.S /279 /2025 () //
538	D-ABLAPL/32063/2025 ABLAPL/12301/2025	BASANTI MALIK VS STATE OF ODISHA	DEBASIS MISHRA VS	SORO /493 /2025 () //
539	D-ABLAPL/32064/2025 ABLAPL/12302/2025	PRADEEP JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	TIHIDI /346 /2025 () //
540	D-ABLAPL/32066/2025 ABLAPL/12303/2025	JIBANJYOTI CHAUDHURY VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAPALLI P.S. /394 /2021 () //